

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 103**  
**(IB)-273(PB)/2019**

**IN THE MATTER OF:**

Bala Ji Impex

.... Applicant/petitioners

Vs.

Advance Surfactants India Ltd

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 06.03.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the applicant :

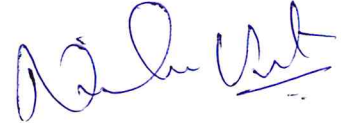
Mr. Pragyan Pradip Sharma, Mr. Chandan Goswami,  
Advs.

For the respondent:

Mr. Pankaj Seth, Adv.

**ORDER**

By Order of the Bench, the matter is listed on 03.04.2019.



**(Nirmala Vincent)**  
**Court Officer**